

[Shri. Balgovind Verma] by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-11235/76.]

(12) A statement explaining the reasons for not laying simultaneously the Hindi version of the above Notification. [Placed in Library. See No. LT-11235/76.]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 20th August, 1976, and transmitted to the Rajya Sabha for its recommendations, and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(i.) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Tamil Nadu Appropriation (No. 3) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 23rd August, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Pondicherry Appropriation (No. 3) Bill, 1976, which was passed by the Lok Sabha at its sitting held on

the 23rd August, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SCANTY SUPPLY OF WATER IN CAUVERY DELTA

SHRI K. GOPAL (Karur): Sir, I call the attention of the Minister of Agriculture and Irrigation to the following matter of public importance and I request that he may make a statement thereon:—

"The situation created in Cauvery delta owing to scanty supply of water from Krishnaraja Sagar and other dams and poor storage in the Muttur reservoir."

SHRI K. LAKKAPPA (Tumkur): Sir, I rise on a point of order. My point of order is regarding the procedure. The scarcity conditions prevail not only in Madras State but in other States too in the country. Many Members have earlier submitted regarding the scarcity conditions prevailing in their States. Scarcity condition is also prevailing in Karnataka State. That notice has not been admitted. When talks are going on, the Minister is here making a statement....

MR. SPEAKER: Order, please I am very sorry. There cannot be any point of order against the decision of the Chair. I will not allow that.

SHRI K. LAKKAPPA: Will you kindly listen to me, Sir? (Interruptions)

MR. SPEAKER: You are raising objection against that. I am sorry I am not allowing that.